

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 5192 OF 2002

G.M., OIL & NATURAL GAS CORPORATION LTD.

Appellant (s)

VERSUS

RAMESHBHAI JIVANBHAI PATEL & ANR.
(With appln(s) for directions)

Respondent(s)

WITH

Civil Appeal	NO.	5193	of 2002
Civil Appeal	NO.	5194	of 2002
Civil Appeal	NO.	5195	of 2002
Civil Appeal	NO.	5196	of 2002
Civil Appeal	NO.	5197	of 2002
Civil Appeal	NO.	5198	of 2002

Date: 16/07/2008 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER
HON'BLE MR. JUSTICE D.K. JAINFor Appellant(s) Mr. R Chandrachud, Adv.
Mr. K.R. Sasiprabhu, Adv.For Respondent(s) Mr. Kavin Gulati, Adv.
Ms. Rashmi Singh, Adv.
Mr. Harish J. Jhaveri, Adv.Ms. Pinky, Adv.
Ms. Jesal, Adv.
Ms. K Enatoli Sema, Adv.UPON hearing counsel the Court made the following
ORDERList the matter before a Bench of which Hon'ble Mr.
Justice C.K. Thakker is not a party.[Charanjeet Kaur]
Court Master[Vinod Kulvi]
Court Master